GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.1370 TO BE ANSWERED ON 09.02.2017

"Criteria for Allocation of Coal Linkages"

1370. Shri Ramsinh Rathwa

Will the Minister of COAL be pleased to state:

- (a) the criteria laid down for allocation of coal linkages to consumers in power, steel and coal sectors;
- (b) the details of coal linkages allocated by the Standing Linkage Committee during the last three years and the current year;
- (c) whether the Government had granted coal linkages to power projects which was in excess of coal availability in the country, if so, the details thereof and the reasons therefor;
- (d) whether the public sector banks grant credit against the coal linkages and if so, the details thereof?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): After the introduction of New Coal Distribution Policy (NCDP) in October, 2007, the earlier linkage system has been replaced with a system of issuance of Letters of Assurance (LoA) which are converted into Long Term Fuel Supply Agreements (FSA) after achievement of prescribed milestones. The requests received from the applicant companies are forwarded to the Administrative Ministries for their recommendations and on receipt of the same, these are placed before the Standing Linkage Committee (Long-Term) for Power, Sponge Iron & Cement Sectors for authorization of LoA.

The criteria for allocating coal linkages to power projects were issued by the Ministry of Power. The order of priority for allocation of coal linkages was:

- (i) Power projects of Central Sector, CPSUs, state sector and projects to be bid out by states on tariff based competitive bidding (Case II)
- (ii) Independent Power Producers (IPPs)
- (iii) Captive Power Projects (CPPs)

Power projects needed to have prequalification criteria like water allocation, identification of location, availability of land, Terms of Reference issued by Ministry of Environment and Forests, defined financial prequalifications, etc. The prioritisation was based on points allocated as below:

| S.No. | Parameter | Points |
|-------|------------------------------------------------------------------------------------------------------------------------------------|--------|
| 1. | Projects proposing installation of units with super critical technology | 20 |
| 2. | Projects at pit-head or in state where no major power projects have been planned in 11 th /12 th Plan shelve | 20 |
| 3. | Projects using sea water instead of fresh water | 10 |
| 4. | Progress of land acquisition | 50 |
| | Total | 100 |

Allocations of linkages/LoAs for non-regulated sector viz. Cement, Steel/Sponge Iron, Aluminium, and Others [excluding Fertilizer (urea) sector] are granted through auction from 2016.

(b): Details of coal linkages allocated by the Standing Linkage Committee during the last three years is as per Annexure.

(c): Prior to NCDP, total coal allocation to power sector was 305 MT to the power utilities which have commissioned by 01.04.2009 with a supply trigger level of 90%. In line with the NCDP, Coal India has issued LOAs to various power consumers. However, SLC (LT), in its meeting held on 7th January, 2013, vide additional Agenda Item No. 4 recommended the following considering the dwindling coal availability with CIL:

"The present scenario of domestic coal availability does not allow grant of any further linkages at this stage. The position may however, be reviewed when the domestic coal availability improves. In the meanwhile, CEA may send a technical report on the desirability of grant of coal linkage in this case from this perspective and implications for similarly placed cases, if any.

In the Presidential Directive that was issued on 17.07.2013, CIL was directed for signing of FSAs with the identified power plants with a coal supply at 65%, 65%, 67% & 75% of ACQ for the remaining four years of the 12th Five Year Plan, i.e. 2013-14, 2014-15, 2015-16 and 2016-17.

(d): Indian Banks' Association had informed that lenders had funded projects on the basis of LOA.

Details of Linkages granted in last three years:

ANNEXURE

| S. No. | Name of Power Plant, Developer | Capacity | SLC (LT) meeting held |
|-----------|--------------------------------------|----------|--------------------------|
| | | | on |
| 1 | North Karanpura TPP, Unit-1-3 (NTPC) | 1980 MW | 09.05.2013 |
| 2 | Telangana TPP | 1600 MW | |

Tapering Linkage:

| 3 | Barauni TPS (Extension) | 2 x 250 MW | 27.06.2014 |
|---|-------------------------|------------|------------|

Bridge Linkage:

| 4 | Barethi STPP Stage-I, Madhya Pradesh (NTPC) | 4 x 660 MW | 18.03.2016. |
|----|-------------------------------------------------------|------------|-------------|
| 5 | Singareni TPP Stage-I, Telangana (SCCL) | 2 x 600 MW | 18.03.2016 |
| 6 | STPP at Tanda Stage-II, Uttar Pradesh (NTPC) | 2 x 660 MW | 18.03.2016 |
| 7 | Kudgi Stage-I, Karnataka (NTPC) | 3 x 800 MW | 18.03.2016 |
| 8 | Lara STPP Stage-I, Chhattisgarh (NTPC) | 2 x 800 MW | 18.03.2016 |
| 9 | Darlipali STPP, Odisha (NTPC) | 2 x 800 MW | 18.03.2016 |
| 10 | Barh STPP Stage-II, Bihar (NTPC) | 2 x 660 MW | 18.03.2016 |
| 11 | Panki TPP, Dist. Kanpur, Uttar Pradesh (UPRVUNL) | 1 x 660 MW | 18.03.2016 |
| 12 | Jawaharpur TPP, Uttar Pradesh (UPRVUNL) | 2 x 660 MW | 18.03.2016 |
| 13 | Harduaganj Extn. TPP, Uttar Pradesh (UPRVUNL) | 1 x 660 MW | 18.03.2016 |
| 14 | IB TPP, Banharpali, Odisha (OPGCL) | 2 x 660 MW | 18.03.2016 |
| 15 | Bilhaur STPP, Uttar Pradesh (UPRVUNL) | 2 x 660 MW | 18.03.2016 |
| 16 | Bellary TPP Unit-3, Karnataka (KPCL) | 1 x 700 MW | 18.03.2016 |
| 17 | Yermarus TPP Unit – 1 & 2, Karnataka (KPCL) | 2 x 800 MW | 18.03.2016 |
| 18 | Marwa TPP Unit-1 & 2, Chhattisgarh (CSPGCL) | 2 x 500 MW | 18.03.2016 |
| 19 | Kakatiya TPP, Telangana (TSPGCL) | 1 x 600 MW | 18.03.2016 |
| 20 | Koradi TPP, Unit-8, 9 & 10, Maharashtra (MAHAGENCO) | 3 x 660 MW | 18.03.2016 |
| 21 | Chandrapur TPP, Unit- 8 & 9, Maharashtra (MAHAGENCO) | 2 x 500 MW | 18.03.2016 |
| 22 | Parli TPP Unit-8, Maharashtra (MAHAGENCO) | 1 x 250 MW | 18.03.2016 |
| 23 | Obra C TPP, Dist. Sonebhadra, Uttar Pradesh (UPRVUNL) | 2 x 660 MW | 21.06.2016 |
| 24 | Chhabra STPP Unit-5 & 6, Rajasthan (RRVUNL) | 2 x 660 MW | 21.06.2016 |
| 25 | Chhabra TPP Unit-3 & 4, Rajasthan (RRVUNL) | 2 x 250 MW | 21.06.2016 |
| 26 | Barauni TPS Extn. project, Bihar (BSPGCL) | 2 x 250 MW | 01.09.2016 |
| 27 | NALCO Unit-9 & 10 at CPP Nalconagar, Odisha | 2 x 120 MW | 01.09.2016 |
| 28 | Chandrapura TPS Unit- 8 (DVC) | 1 x 250 MW | 01.09.2016 |
| 29 | Shri Singaji TPP Phase-II, Madhya Pradesh (MPPGCL) | 2 x 660 MW | 21.06.2016 |
| 30 | Kalisindh TPP Unit-1 & 2, Rajasthan (RRVUNL) | 2 x 600 MW | 21.06.2016 |
| 31 | Suratgarh STPP Unit- 7 & 8, Rajasthan (RRVUNL) | 2 x 660 MW | 21.06.2016 |
| 32 | Mejia TPS Unit-7 & 8 (DVC) | 2 x 500 MW | 01.09.2016 |
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